NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

of the Company	Sedan Trading Pvt.Ltd. 8	& Ors.	
nder Section	230-232		
Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
		2 Applicants	P. Box
BIDICHA	ACHARI, PCS -	\$	11/10/17
	nder Section Name & Designment Representa L PRITHA Bo	nder Section 230-232 Name & Designation of Authorized Representative (IN CAPITAL LETTERS) PRITHA BOSE, PCS	nder Section 230-232

ORDER

Ld. Pr. CS for the petitioners informed that she has not filed the provisional balance sheet for the financial year 2016-17. She is directed to file the provisional balance sheet for the financial year 2016-17 within 15 days from today.

List on 16/11/2017.

Sel

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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